

**SUPREME COURT OF INDIA**  
**[ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES**  
**ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS**  
**LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]**  
**DAILY CAUSE LIST FOR DATED : 11-10-2018**

**COURT NO. : 4**  
**HON'BLE MR. JUSTICE A.K. SIKRI**  
**HON'BLE MR. JUSTICE ASHOK BHUSHAN**  
**(TIME : 10:30 AM)**

11 SLP(Crl.)...CRLMP No.  
6051/2017

II-B

KISHIN S. LOUNGANI AMIT K. NAIN

*Versus*

UNION OF INDIA AND ORS. B. KRISHNA

PRASAD[CAVEAT], VIPIN

NAIR[R-3]

GAUTAM AWASTHI[INT]

**[TO BE LISTED AT 2.45 P.M]**

11.1 **Connected**

SLP(Crl) No. 1534/2018

II-A

RAJURAM PUROHIT NIKHIL JAIN

*Versus*

UNION OF INDIA AND ORS. B. KRISHNA PRASAD[R-1]

**FOR ADMISSION and I.R. and IA No.24496/2018-**

**EXEMPTION FROM FILING C/C OF THE**

**IMPUGNED JUDGMENT**

11.2 **Connected**

SLP(Crl) No. 2971/2018

II-A

UNION OF INDIA THROUGH DIRECTORATE OF

REVENUE INTELLIGENCE AND ANR.

B. KRISHNA PRASAD

*Versus*

RAJURAM PUROHIT AND ANR. NIKHIL JAIN[CAVEAT]

**FOR ADMISSION and I.R. and IA No.48451/2018-**

**EXEMPTION FROM FILING C/C OF THE**

**IMPUGNED JUDGMENT**

11.3 **Connected**

SLP(Crl) No. 7408/2018

II-A

UNION OF INDIA AND ORS. B. KRISHNA PRASAD

*Versus*

AMRUTLAL KALURAM PUROHIT NIKHIL JAIN[R-1]

**DAILY CAUSE LIST FOR DATED : 11-10-2018**

**COURT NO. : 4**

**FOR ADMISSION and I.R. and IA**

**No.116651/2018-CONDONATION OF DELAY IN**

**FILING and IA No.116653/2018-EXEMPTION**

**FROM FILING C/C OF THE IMPUGNED**

**JUDGMENT**

**IA No. 116653/2018 - EXEMPTION FROM FILING**

**C/C OF THE IMPUGNED JUDGMENT**

109 C.A. No. 2869/2007

IX

STERLITE OPTICALS TECHNOLOGIES LTD. PRAVEEN KUMAR

*Versus*

COMMISSIONER OF CUSTOMS & CENTRAL EXCISE B. KRISHNA PRASAD

109.

1

**Connected**

T.C.(C) No. 22/2011

XVI-A

COMMISSIONER OF CENT.EXCISE AND CUSTOMS B. KRISHNA PRASAD

*Versus*

M/S. STERLITE OPTICALS TECHNOLOGIES LTD PRAVEEN KUMAR

114 C.A. No. 8080/2018

XIV

UNION OF INDIA AND ORS. B. KRISHNA PRASAD[P-1]

*Versus*

M/S. MAKE MY TRIP (INDIA) PVT. LTD. R. PARTHASARATHY[R-1]

**list on the week commencing 11.09.2018 within**

**first ten matters on Board vide court's order**

**dated 02.08.2018**

114.

1

**Connected**

C.A. No. 8081/2018

XIV

UNION OF INDIA AND ORS. B. KRISHNA PRASAD[P-1]

*Versus*

M/S. IBIBO GROUP PVT. LTD. R. PARTHASARATHY[R-1]

114.

2

**Connected**

C.A. No. 8082/2018

XIV

UNION OF INDIA AND ORS. B. KRISHNA PRASAD, ANIL  
KATIYAR[P-1]

*Versus*

M/S. EBIZ.COM PVT. LTD. PRAVEEN SWARUP

**COURT NO. : 7**  
**HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN**  
**HON'BLE MR. JUSTICE NAVIN SINHA**  
**(TIME : 10:30 AM)**

112 C.A. No. 3327/2007

IX

COMMNR. OF CUSTOMS (IMPORT), MUMBAI B. KRISHNA PRASAD[P-1]

*Versus*

M/S. DILIP KUMAR AND COMPANY AND ORS. JAY SAVLA[R-1]

**to be listed before appropriate bench**